

**GOVERNMENT OF INDIA  
LABOUR  
LOK SABHA**

STARRED QUESTION NO:623  
ANSWERED ON:10.05.2000  
INDIAN LABOUR CONFERENCE  
AJAY CHAKRABORTY;SRIPRAKASH JAISWAL

**Will the Minister of LABOUR be pleased to state:**

- (a) whether the 36th Indian Labour Conference was held in the month of April, 2000 to focus on industrial sickness and the possible replacement of the Board for Industrial and Financial Reconstruction found ineffective in dealing with the critical problem;
- (b) whether the system of hiring and firing of workers was also discussed;
- (c) if so, the decision arrived at on this issue; and
- (d) the details of other recommendations and the decisions taken by the Government?

**Answer**

MINISTER OF LABOUR ( DR. SATYANARAYAN JATIYA )

(a) to (d): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO LOKSABHA STARRED QUESTION NO. 623 FOR ANSWER ON 10.05.2000 REGARDING 'INDIAN LABOUR CONFERENCE'.

- (a) One of the items discussed in 36th Session of Indian Labour Conference (ILC) held from 14-15th April, 2000 was industrial sickness. Some members of the ILC were of the opinion that the Board of Industrial Financial Reconstruction in its present form is not effective in handling the problems of industrial sickness.
- (b): No, Sir.
- (c): Does not arise.
- (d): The major recommendations of ILC including setting up of a separate restructuring fund for PSUs, closer participation of workers in industry, setting up of a national revolving fund for labour education and establishment of labour academies by State Governments to provide quality education to the children of workers.